Government of West Bengal Legislative Department

West Bengal Act VI of 1957

THE BENGAL APPROPRIATION (VOTE ON WEST ACCOUNT) ACT, 1957

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1957.]

[29th March, 1957.]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1957-58.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1957-58;

It is hereby enacted in the Eighth Year of the Republic of India, by the Legislature of West Bengal, as follows: --

- 1. This Act may be called the West Bengal Appropria- Short title. tion (Vote on Account) Act, 1957.
- 2. From and out of the Consolidated Fund of West With-Bengal there may be withdrawn sums not exceeding those drawel of specified in column 2 of the Schedule amounting in the aggregate to the sum of fifty-one crores, sixty-two lakhs and from and sixteen thousand rupees towards defraying the several out of the charges which will come in course of payment during the Consolidated Fund

of West Bengal for the financial year 1957-58.

3. The sums authorised to be withdrawn from and out Appropriate of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

[West Ben. Act

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1		2		
Services and purposes.		Sums not exceeding—		
		Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
A—Direct Demand on the Reve		Rs.	Rs.	Ra.
4—Taxes on Income other than Corpor Tax and Estate Duty.	ration	2,34,000	1,000	2,35,000
7—Land Revenue		2,04,58,000		2,04,58,00 0
	and Reve-	35,42,000		35,42,000
A-Direct Demand on Revenue.				
8—State Excise Duties		17,26,000		
9—Stanips		3,57,000		17,26,000
10—Forest		48,25,000		3,57,000
11-—Registration		f	• •	48,25,000
12—Taxes on Vehicles	- 1	9,13,000	• •	9,13,000
3—Other Taxes and Duties	••	• •	2,25,000	2,25,000
	•	12,45,000	• •	12,45,000
—Revenue Account of Irrigation, Navigation Embankment and Drainage Works.	i			
7—Interest on Irrigation Works (Comme cial).	or-			• •
VII—Irrigation—Working expenses		9,34,000		
3Other Rovenue expenditure finance from Ordinary Rovenues.	- 1	77,80,000		9,34,000
H—Civil Works and Miscellaneous Public Improvements.	- 1			77,80,000
A—Interest on Capital Outlay on Multipur pose River Schemes.	r-			
3—Other Revenue expenditure connected with Multipurpose River Schemes.	a	6,65,000		6,65,000

<u> </u>		2		
Sometimes	S	Sums not exceeding—		
Sorvices and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
CC—Capital Account of Irrigation, Navigation Embankment and Drainage Works out side the Revenue Account.	Rs.	Rs.	Rs.	
68—Construction of Irrigation, Navigation Embankment and Drainage Works (Commercial).	26,76,000	·, ·	26,76,000	
HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.				
80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account,	62,55,000		62,55,000	
E-Debt Services.	.			
22—Interest on Debt and other obligations	1,000	1,50,00,000	1,50,01,000	
22—Appropriation for Reduction or Avoid- ance of Debt.		-	••	
F-Civil Administration.				
25—General Administration	1,43,63,000	4,42,000	1,48,05,000	
27—Administration of Justice	37,85,000	11,73,000	49,58,000	
28—Jails and Convict Settlements	40,09,000		40,09,000	
29—Police	3,13,27,000		3,13,27,000	
30—Ports and Pilotage	3,40,000		3,40,000	
36—Scientific Departments	29,000		29,000	
37—Education	4,84,84,000		4,84,84,000	
38—Medical ·····	2,05,18,000	13,000	2,05,31,000	
39—Public Health	1,01,02,000		1,01,02,000	
10—Agriculture—Agriculture	2,25,34,000		2,25,34,000	
F—Civil Administration—Capital Account outside the Revenue Account.				
71—Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account	47,50,000		47,50,000	

1	2			
Services and purposes.		Sums not exceeding—		
and purposes.	Voted by ti Legislative Assembly.	charged or the Con- solidated Fur	Mate 3	
F—Civil Administration.	Ra.	Rs.	Rs.	
40—Agriculture—Fisheries	. 13,34,00	0	13,34,0	
	16,39,00	0	16,39,6	
43—Industries—Industries	19,14,00	0	19,14,0	
Industries	44,42,000	o	44,42,0	
H—Civil Works and Miscellaneous Public Improvements.			,,,,,,	
52—Interest on Capital Outlay on Electricity Schemes.	1			
52A—Other Revenue expenditure connected with Electricity Schemes.				
XLI—Receipts from Electricity Schemes— Working expenses.				
HH—Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.				
53—Capital Outlay on Electricity Schemes met out of Revenue.	••	••		
FF—Civil Administration—Capital Account outside the Revenue Account.			:	
72—Capital Outlay on Industrial Development outside the Revenue Account.	47,55,000	••	47,55,0 ₀	
IH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.		·	. 40	
A—Capital Outlay on Electricity Schemes outside the Revenue Account.	••			
F.—Civil Administration.		1	**; **	
—Industries—Cottage Industries	46,77,000			
—Civil Administration—Capital Account outside the Revenue Account.	±0,11,000	••	46,77,000	
-Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.	1,83,000		1,83,00%	

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Sorvices and purposes.	Sums not exceeding—		
	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
F—Civil Administration.	Rs.	Rs.	Rs.
43—Industries—Cinchona	14,57,000		14 57 00
47—Miscellaneous Departments		••	14,57,00
47—Miscellaneous Departments—Fire Services	14,22,000	• •	
47—Miscellaneous Departments—Excluding Fire Services.	80,65,000	••	80,65,000
H—Civil Works and Miscellaneous Public Improvements.			
50—Civil Works	1,82,10,000	5,08,000	1,87,18,000
J—Miscellaneous.			
54—Famine	73,16,000	·	73,16,000
54B—Privy purses and Allowances of Indian Rulers.	73,000	• •	73,000
55—Superannuation Allowances and Pensions	57,85,000	92,000	58,77,000
JJ—Miscellaneous Capital Account within the Revenue Account.			
55A—Commutation of Pensions financed from Ordinary Revenues.			••
JJ—Miscellaneous Capital Account outside the Revenue Account.			
83—Payments of commuted value of pensions	3,17,000	6,000	3,23,000
JMiscellaneous.			
56—Stationery and Printing	29,23,000		29,23,000
7—Miscellaneous—Miscellaneous			
7—Miscellaneous—Contributions	54,00,000	8,18,000	62,18,000
7—Miscellaneous—Other Miscellaneous Expenditure.	62,13,000	1,000	62,14,000
J—Miscellaneous Capital Account outside the Revenue Account.			
2.—Capital Account of other State Works outside the Revenue Account.	1,81,58,000		1,81,58,000

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Services and purposes.	Sums not exceeding—		
- The state of the	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
E-Debt Services.	Rs.	Rs.	Rs.
22—Interest on Debt and other obligations— Expenditure on displaced persons.		89,000	89,0
J Miscellaneous.			
57—Miscellaneous—Expenditure on dis- placed persons.	3,83,96,000		3,83,96 ,0 ,
JJ—Miscellaneous Capital Account outside the Revenue Account.			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	1,30,83,000	2,000	1,30,85,00
Public Debt.			
Loans for displaced persons			
Loans and Advances by State Government.	••		• •
Loans and Advances to displaced persons	2 00 00 000		
E-Debt Services.	2,00,00,000	••	2,00,00,00
22—Interest on Debt and other obligations— Community Development Projects.		3,52,000	
M—Extraordinary Items.			3,52,0 ₀
63B—Community Development Projects, National Extension Service and Local Development Works.	75,93,000		^{75,93} ,00
J—Miscellaneous Capital Account outside the Revenue Account.			
2—Capital Account of other State Works outside the Revenue Account—Community Development Projects.	8,36,000		8,36,00
Public Debt.			
ans for Community Development Projects		4,20,000	4,20,00
oans and Advances by State Government.		-	-3-0,U(%)
ns and Advances under Community Development Projects.	10,61,000		10,61,00

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Services and purposes.	Sums not exceeding—		
	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund	.
M—Extraordinary Items.	Rs.	Rs.	Rs.
63—Extraordinary charges in India .	86,12,000		86,12,000
64C—Pre-Partition Payments	3,14,000		3,14,000
HH—Gapital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.	3		
80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account —Damodar Valley Project.	2,04,94,000		2,04,94,000
81—Capital Account of Civil Works outside the Revenue Account.	3,30,39,000	···.	3,30,39,000
JWiscellaneous.			
XLVIA—Receipts from Road and Water Transport Schemes-Working Ex- penses.	98,93,000	2,35,000	1,01,28,000
IJ—Miscellaneous Capital Account outside the Revenue Account.			
82B—Capital Outlay on Road and Water Transport Schemes outsido the Revenue Account.	19,05,000		19,05,000
35A—Capital Outlay on State Schemes of Government Trading.	86,33,000	••	86,33,000
Public]Debt.			
Toating Debt			
oans from Reserve Bank of India			
oans from Union Government		68,45,000	68,45,000
Loans and Advances by State Government.			
pans and Advances by State Government	2,00,00,000		2,00,00,000
Total	48,99,94,000	2,62,22,000	51,62,16,000